

NOTICE

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

Ref. A 663/05.

18th May 2017.

The subjoined statement is an extract from the survey field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal if any, against the survey should be presented within one month from the date of publication of this notice to the officer in-charge of the survey whose quarters are at Thalassery.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

Name of acquisition—Land acquired for widening of Thalassery-Valavupara road for KSTP.

Award No.—63/06 & 34/07 & D.P.

SCHEDULE

District—Kannur.

Taluk—Thalassery.

Village—Thiruvangad.

Desom—Thiruvangad.

Block No.—111.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Square meter</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Square meter</i>	
242		726.8715	242	1	716.5353	Patta Land
				2	10.3362	PWD (KSTP)
242		2602.8576	243	1	2379.8901	Patta Land
				2	222.9675	PWD (KSTP)

(Sd.)

*Special Tahsildar,
LA (KSTP), Thalassery.*

1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച ആക്ടിലെ 13-ാം വകുപ്പ് പ്രകാരമുള്ള പരസ്യം

റഫ്. എ-612/2005.

2017 മേയ് 18.

- താഴെ പറയുന്ന ഭൂപ്രദേശങ്ങളിലെ റീസർവ്വേ ഇപ്പോൾ പൂർത്തിയായിരിക്കുന്നതായി 1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച ആക്ടിലെ (1961-ലെ 3-ാം വകുപ്പ്) 13-ാം വകുപ്പുപ്രകാരം ഇതിനാൽ പരസ്യം ചെയ്യുന്നു.
- പ്രസ്തുത ആക്ടിലെ 14-ാം വകുപ്പിലെ വ്യവസ്ഥകൾ പ്രകാരം ഒരു സിവിൽ കോടതിയുടെ ഡിക്രിമൂലം ഇതിനാൽ പരസ്യം ചെയ്യുന്ന റീ സർവ്വേ ഭേദഗതി ചെയ്യപ്പെടുന്നില്ലെങ്കിൽ ഈ സർവ്വേ റിക്കാർഡുകൾ അതിർത്തി നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തിട്ടുള്ള അതിരുകൾ ശരിയായി നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തിട്ടുണ്ടെന്നുള്ളതിന്റെ തർക്കമറ്റ തെളിവായിരിക്കുന്നതാണ്.

പ്രദേശത്തിന്റെ വിവരങ്ങൾ

ജില്ല—കണ്ണൂർ.

താലൂക്ക്—തലശ്ശേരി.

വില്ലേജ്—തിരുവങ്ങാട്.

ദേശം—തിരുവങ്ങാട്.

ഫയൽ നമ്പർ	വാർഡ് നമ്പർ	ബ്ലോക്ക് നമ്പർ	ടി. എസ്. നമ്പർ
എ 612/05	10	4	164, 165
എ 616/05	10	4	178, 179
എ 618/05	10	4	183, 184, 185
എ 619/05	10	4	186, 187
എ 620/05	10	4	188, 191, 194
എ 621/05	10	5	232, 233
എ 622/05	10	5	236, 237
എ 623/05	10	5	238, 239
എ 624/05	10	5	252, 253
എ 626/05	10	5	257, 258
എ 629/05	16	8	319
എ 630/05	16	8	340, 341, 342
എ 639/05	15	4	103, 104
എ 642/05	15	5	113, 114
എ 648/05	15	8	293, 294
എ 650/05	16	6	283, 285
എ 654/05	16	7	300, 301
എ 655/05	16	7	302, 303
എ 656/05	16	7	305, 306
എ 657/05	16	7	307, 308, 309
എ 660/05	16	5	228, 229
എ 661/05	16	5	230, 231

(ഒപ്പ്)
 സ്പെഷ്യൽ തഹസീൽദാർ.
 എൽ. എ. (കെ.എസ്.ടി.പി.),
 തലശ്ശേരി.

KASARAGOD DISTRICT

FORM 4

NOTICE

[UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961]

Ref. B-1475/2010.

2nd February 2017.

The subjoined statement is an extract from the survey field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within three months from the date of publication of this notice to the officer-in-charge of the survey whose headquarters are at Kasaragod.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

Name of work—Land Acquisition of Railway Overbridge, Kottacheri, Kanhangad.

SCHEDULE

District—Kasaragod.

Taluk—Hosdurg.

Village—Bella.

<i>Initial Survey</i>		<i>Re-Survey/ Revision Survey</i>		<i>As per Revenue Accounts</i>			<i>As now surveyed</i>	<i>Remarks</i>
<i>Survey Field No.</i>	<i>Sub Division No.</i>	<i>Survey Field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectares</i>	<i>Area in Hectares</i>	<i>Area in Hectares</i>		
(1)	(2)	(3)	(4)	(5)	(6)	(7)		
48	1	48	1	1.7968	1.7594			
			2		0.0373			
			3		0.0001			
65	1	65	1	1.0983	0.6738			
			4		0.1335			
			5		0.2910			
72	5B2B	72	5B2B	0.0202	0.0062			
			10		0.0140			

(Sd.)

*Special Tahsildar (L. A.),
Kasaragod.*